

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL,  
PRINCIPAL BENCH: NEW DELHI  
Company Appeal (AT)(Insolvency) No. 233 of 2021**

**In the matter of:**

**Dwarkadhish Sakhar Karkhana Ltd.**

**....Appellant**

**Vs.**

**Pankaj Joshi & Anr.**

**...Respondents**

**Present**

**For Appellant: Mr. Arun Kathpalia, Sr. Advocate with Mr. Shiv Kumar Suri, Mr. Shikhil Suri, Ms. Shilpa Saini, Mr. Shadab Jain, Mr. Ankit Paleja, Advocates.**

**For Respondents: Mr. P. Joshi, Mr. Manish Desai, Advocates for R-1. Mr. Sumesh Dhawan, Ms. Vatsala Kak, Ms. Geetika Sharma, Ms. Vaishnavi Mungekar, Advocates for R-2.**

**ORDER**

**13.04.2021:** Heard Learned Senior Counsel for the Appellant at length.

Let the matter be fixed for Respondents argument as 'Part Heard' on **28<sup>th</sup> April, 2021.**

**[Justice Jarat Kumar Jain]  
Member (Judicial)**

**[Kanthi Narahari]  
Member (Technical)**

*sr/kam*